

CCP 227/02

OA 1138/98

A 3101/03 has been filed  
by A.K. Gaur, Adv. on  
behalf of respondents.

Submitted for order.

10/1  
28/8/03

MA. 3101/03

in  
CCP 227/02

in  
O.A. NO. 1138/98

9.9.03

Hon. Mr. Justice R.R.K. Trivedi, V.C.

Hon. Mr. D.R. Tiwari, A.M.

Sri M.K. Sharma holding brief of  
Sri A.K. Gaur, learned counsel for respondents.

In this case Hon. Supreme Court by  
order dated 10.2.03 passed in SLP No. 1677/03  
has stayed the contempt proceeding ~~in~~ in  
this Tribunal. A copy of the order has  
been placed before us by Sri M.K. Sharma  
holding brief of Sri A.K. Gaur. An affidavit  
of Ant. Pramila M. Bhargawa has also  
been filed to this effect.

In the circumstances, proceedings  
in this application shall remain  
stayed until further orders. When the  
stay order is vacated by Hon. Supreme  
Court, parties may inform.

Done  
A.M.

R

l  
V.C.